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ITEM NO.29

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1597-1599/2015

STATE OF U.P.

Appellant(s)

VERSUS

HET RAM & ORS. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 08/09/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay,Adv.

For Respondent(s)

Ms. N. Annapoorani,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner has failed to take appropriate steps for deletion of the respondent Nos.1 & 6 despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)

Registrar

SB